

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 54 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Himachal Sorang Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): Mr. Jafar Alam

Counsel for the Respondent(s): Mr. K.S. Dhingra for R-1
Ms. Swapna Seshadri for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **17th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member